

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: M/s. JK Surface Coatings Private Limited Date of Commencement of Liquidation: 01-07-2024; List of Stakeholders as on Date: 19-09-2024; Name of IP: Mr. Vijay Pitambar Lulla; Process Number: 1; Last 5 digitof registration number: 10593

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	990065	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	102620	0	0	0	NA
3	Secured financial creditors	1	311363665	1	196566310	0	0	0	Annexure 3
4	Unsecured financial creditors	0	0	0	0	0	0	0	NA
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	7	6009957	7	5958543	0	51414	0	Annexure 6
7	Operational creditors (Government Dues)	4	796469300	2	42468226	0	412114	753588960	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	18	263364234	15	63469816	0	193582526	6311892	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		30	1377207156	25	309555580	0	194046054	759900852	